

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**RAJYA SABHA**

**STARRED QUESTION NO. 209  
TO BE ANSWERED ON 16.12.2021**

**COMPENSATION SCHEME FOR MIGRANT WORKERS**

**209. SMT. MAUSAM NOOR:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the data related to death of migrant workers, number of people who lost their jobs and lost their home during the first wave of COVID-19 pandemic; and**
- (b) whether there is a compensation scheme for family of those migrant workers who lost their life and jobs during the first wave of COVID-19 pandemic, the details thereof?**

**ANSWER**

**MINISTER OF LABOUR AND EMPLOYMENT  
(SHRI BHUPENDER YADAV)**

**(a) & (b): A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA  
STARRED QUESTION NO. 209 FOR REPLY ON 16/12/2021 RAISED BY SMT.  
MAUSAM NOOR REGARDING COMPENSATION SCHEME FOR MIGRANT  
WORKERS.**

(a): Labour Bureau, under the Ministry of Labour & Employment, has been entrusted with the task of conducting the Quarterly Employment Survey (QES) as a component of All India Quarterly Establishment based Employment Survey (AQEES). Quarterly Employment Survey conducted during the first quarter (April-May- June, 2021) was also designed to collect the information on the Covid-19 pandemic impact on the operational status and employment status of the establishments in the selected 9 sectors. The impact on employees including migrant workers during pandemic period is given at Annexure-I.

Data related to death including that of the migrant workers is maintained by States/UTs. As reported by the States/UTs, a total of 1,14,30,968 inter-state migrant workers returned to their home states during Covid-19 lockdown. State-wise break up is enclosed at Annexure-II. However, most of them have gone back to their original or other workplaces and engaged themselves in productive employment.

(b): The National Disaster Management Authority (NDMA) has issued guidelines for ex-gratia assistance of Rs. 50,000/- to the next of kin of the deceased, due to COVID-19, including those of migrant workers.

To boost employment and livelihood opportunities for migrant workers returning to villages in the wake of COVID-19 outbreak, Government of India has launched Garib Kalyan Rozgar Abhiyan on 20.06.2020. The Garib Kalyan Rozgar Abhiyaan involves intensified and focused implementation of 25 target driven works to provide employment and create infrastructure in the rural areas of 116 districts of 6 States with a resource envelope of Rs.50,000 crore. With the total expenditure of Rs. 39,293 crore (approx.) the Abhiyan has already generated 50,78,68,671 man-days employment.

**ANNEXURE –I**

**Annexure referred to in reply to part (a) of Rajya Sabha Starred Question No. 209 for 16.12.2021 regarding Compensation scheme for migrant workers.**

**Sector-wise Impact on Number of Employees during Lockdown Period (25th March, 2020 to 30th June, 2020)**

Sl. No.	Sectors	Number of Employees (in Lakhs)			
		Prior to Lockdown (before 25 <sup>th</sup> March, 2020)		As on 1 <sup>st</sup> July, 2020	
		M	F	M	F
1	Manufacturing	98.7	26.7	87.9	23.3
2	Construction	5.8	1.8	5.1	1.5
3	Trade	16.1	4.5	14.8	4
4	Transport	11.3	1.9	11.1	1.9
5	Education	38.2	29.5	36.8	28.1
6	Health	15	10.6	14.8	10.1
7	Accommodation & Restaurants	7	1.9	6.2	1.7
8	IT/BPOs	13.6	6.3	12.8	6.1
9	Financial Services	11.5	5.9	11.3	5.7
Total		217.8	90.0	201.5	83.3

Note: 1. The number in the 'Total' row also take into account the 66 establishments found during the survey which belong to the sectors other than the nine selected sectors.

2. M- Male; F- Female.

**Annexure referred to in reply to part (a) of Rajya Sabha Starred Question No. 209 for 16.12.2021 regarding Compensation scheme for migrant workers.**

SL No	Name of the State	No. of Migrant workers belonging to this State who have returned to their home State *
1	Andhra Pradesh	32,571
2	Andaman and Nicobar	4,960
3	Arunachal Pradesh	2,871
4	Assam	4,26,441
5	Bihar	15,00,612
6	Chandigarh	39,230
7	Chhattisgarh	52,69,000
8	Dadra & Nagar Haveli and Daman & Diu	43,747
9	Delhi	2,047
10	Goa	85,620
11	Gujarat	0
12	Haryana	1,289
13	Himachal Pradesh	18,652
14	Jammu & Kashmir	48,780
15	Jharkhand	5,30,047
16	Karnataka	1,34,438
17	Kerala	3,11,124
18	Ladakh	50
19	Lakshadweep	456
20	Madhya Pradesh	7,53,581
21	Maharashtra	1,82,990
22	Manipur	12,338
23	Meghalaya	4,266
24	Mizoram	8446
25	Nagaland	11,750
26	Odisha	853,777
27	Puducherry	1,694
28	Punjab	5,15,642
29	Rajasthan	13,08,130
30	Sikkim	33,015
31	Tamil Nadu	72,145
32	Telangana	37,050
33	Tripura	34,247
34	Uttar Pradesh	32,49,638
35	Uttarakhand	1,97,128
36	West Bengal	13,84,693
	<b>Total</b>	<b>1,14,30,968</b>

**\* As per the data received from the States/UTs.**

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